

**IN THE HIGH COURT OF JUDICATURE OF BOMBAY
BENCH AT AURANGABAD**

FOLLOWING MATTERS ARE REFERED TO THE ADVOCATE FOR REMOVING OF OFFICE
OBJECTIONS WITHIN 14 DAYS FROM THE DATE OF NOTIFICATION

PUBLISHING DATE : 07/07/2025

SR.NO.	CASE NO.	PETITIONER ADV.	RESPONDENT ADV.	REMARKS
1	FAST/19064/2025	PARAG V BARDE		Objection Not Removed
2	FAST/19084/2025	H. B. Nandagavale		Objection Not Removed
3	FAST/19089/2025	SHINGNAPURE RAVINDRA K		Objection Not Removed
4	FAST/19101/2025	PATHAN SARTAJ KHAN H.		Objection Not Removed
5	FAST/19121/2025	More Kumar Gaurav M.		Objection Not Removed
6	FAST/19130/2025	More Kumar Gaurav M.		Objection Not Removed
7	FAST/19135/2025	H. B. Nandagavale		Objection Not Removed
8	FAST/19142/2025	H. B. Nandagavale		Objection Not Removed
9	FAST/19145/2025	H. B. Nandagavale		Objection Not Removed
10	FAST/19148/2025	H. B. Nandagavale		Objection Not Removed
11	FAST/19155/2025	RAJALE GULAB B.		Objection Not Removed
12	FAST/19158/2025	PATIL LAXMIKANT C.		Objection Not Removed
13	FAST/19163/2025	Ingale Vivekanand V.		Objection Not Removed
14	FAST/19165/2025	More P. P.		Objection Not Removed
15	FAST/19168/2025	More Kumar Gaurav M.		Objection Not Removed
16	FAST/19170/2025	More Kumar Gaurav M.		Objection Not Removed
17	FAST/19172/2025	Nagarkar Kiran M.		Objection Not Removed
18	FAST/19191/2025	RAVI GITE		Objection Not Removed
19	FAST/19194/2025	ADV.RAM B DESHPANDE		Objection Not Removed
20	FAST/19197/2025	GOVIND GANGARAM SURYAWANSHI		Objection Not Removed
21	FAST/19257/2025	GADEGAONKAR BHARAT N.		Objection Not Removed
22	FAST/19261/2025	BILOLIKAR UPENDRA BAPURAO		Objection Not Removed
23	FAST/19263/2025	Kadam Jaydeep Samadhan		Objection Not Removed
24	FAST/19273/2025	PATEL FAYAZ K.		Objection Not Removed
25	FAST/19276/2025	PATEL FAYAZ K.		Objection Not Removed
26	FAST/19280/2025	Jadhav Kailas B		Objection Not Removed
27	FAST/19324/2025	GADEGAONKAR BHARAT N.		Objection Not Removed

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28	FAST/19327/2025	GADEGAONKAR BHARAT N.		Objection Not Removed
29	FAST/19331/2025	GADEGAONKAR BHARAT N.		Objection Not Removed
30	FAST/19336/2025	GADEGAONKAR BHARAT N.		Objection Not Removed
31	X-OBJST/19359/202 5	Kale Ajeet B.		Objection Not Removed
32	X-OBJST/19362/202 5	Kale Ajeet B.		Objection Not Removed
33	X-OBJST/19364/202 5	Kale Ajeet B.		Objection Not Removed
34	X-OBJST/19371/202 5	Kale Ajeet B.		Objection Not Removed
35	FCAST/19406/2025	Palsikar Vikrant S.		Objection Not Removed
36	X-OBJST/19408/202 5	Kale Ajeet B.		Objection Not Removed
37	FAST/19445/2025	BHISE VITTHAL DNYANOBA		Objection Not Removed
38	FAST/19469/2025	Jadhav Hanumant P.		Objection Not Removed
39	FAST/19617/2025	Patil Vijay Y.		Objection Not Removed
40	FAST/19621/2025	PATEL FAYAZ K.		Objection Not Removed
41	FAST/19623/2025	PATIL SHASHIKIRAN N		Objection Not Removed
42	FAST/19626/2025	PATIL SHASHIKIRAN N		Objection Not Removed
43	CPST/19638/2025	Sharad Natu		Objection Not Removed
44	FAST/19678/2025	Dhorde Vikram R		Objection Not Removed
45	FAST/19699/2025	BIDE DNYANESHWAR A		Objection Not Removed
46	FAST/19729/2025	Dhorde Vikram R		Objection Not Removed
47	FAST/19736/2025	KAKDE S.M. AND KAKADE D.M.		Objection Not Removed
48	FAST/19738/2025	KAKDE S.M. AND KAKADE D.M.		Objection Not Removed
49	FAST/19740/2025	KAKDE S.M. AND KAKADE D.M.		Objection Not Removed
50	FAST/19742/2025	KAKDE S.M. AND KAKADE D.M.		Objection Not Removed
51	FAST/19745/2025	KAKDE S.M. AND KAKADE D.M.		Objection Not Removed
52	FAST/19747/2025	IMRAN KHAN GUFTAR KHAN DURRANI		Objection Not Removed

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53	FAST/19748/2025	Dargad Swapnil SunilKumar		Objection Not Removed
54	FAST/19750/2025	HAJARE ABHISHEK MADHUKAR		Objection Not Removed
55	FAST/19752/2025	SHAIKH KAYYUM NAJIR		Objection Not Removed
56	FAST/19754/2025	Nagarkar Kiran M.		Objection Not Removed
57	FAST/19783/2025	AJAY GAJANAN TALHAR		Objection Not Removed
58	FAST/19787/2025	AJAY GAJANAN TALHAR		Objection Not Removed
59	FAST/19801/2025	AJAY GAJANAN TALHAR		Objection Not Removed
60	FAST/19804/2025	AJAY GAJANAN TALHAR		Objection Not Removed
61	FAST/19848/2025	Karad Murlidhar S		Objection Not Removed
62	FAST/19851/2025	Wagh Mukulanand R.		Objection Not Removed
63	FAST/19854/2025	Khadap Rahul D		Objection Not Removed
64	FAST/19858/2025	Badakh Vishal S.		Objection Not Removed
65	FAST/19894/2025	PATEL FAYAZ K.		Objection Not Removed
66	FAST/19895/2025	MADDE SHRIKANT B		Objection Not Removed
67	FAST/19897/2025	TARDE VIVEK V.		Objection Not Removed
68	FAST/19899/2025	JADHAV YASHWANT PANDITRAO		Objection Not Removed
69	FAST/19932/2025	KAKDE S.M. AND KAKADE D.M.		Objection Not Removed
70	FAST/19935/2025	KAKDE S.M. AND KAKADE D.M.		Objection Not Removed
71	FAST/19979/2025	Sushant Baburao Choudhari		Objection Not Removed
72	FAST/19980/2025	Sushant Baburao Choudhari		Objection Not Removed
73	FAST/19981/2025	Sushant Baburao Choudhari		Objection Not Removed
74	FAST/19983/2025	AGRAWAL PAWANKUMAR SURYAKIREN		Objection Not Removed
75	X-OBJST/19984/2025	Kale Ajeet B.		Objection Not Removed
76	X-OBJST/19986/2025	CHAPALGAONKAR SHAILESH S		Objection Not Removed

Sdl-
Clerk

Sdl-
Asstt. S.O.

Sdl-
Section Officer
(FA. B.E.)

Sdl-
Assistant Registrar
(FA. B.E.)